

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/7279/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the th 26 August, 2022.

Sub: **Station leave .**

Ref:- Your letter No.JKD/2022/3726 dated 25.08.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with official vehicle, at own cost, from the morning of 27.08.2022 till the morning of 30.08.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/7280/A, dated , 26-08-2022

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)